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ITEM NO.204

COURT NO.3

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3777/2007

(From the judgement and order dated 10/11/2006 in WA No. 224/2006
of The HIGH COURT OF M.P AT INDORE)

SHEELKUMAR JAIN

Petitioner(s)

VERSUS

NEW INDIA ASSURANCE CO. LTD. & ORS.

Respondent(s)

(With appln(s) for permission to file rejoinder affidavit and prayer
for interim relief and office report)
(For final disposal)

Date: 10/01/2011 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE A.K. PATNAIK

For Petitioner(s) Ms. Pratibha Jain,Adv.

For Respondent(s) Mr. Atul Nanda, Adv.
Ms. Rameeza Hakeem, Adv.
for M/S Law Associates & Co.,Adv.

UPON hearing counsel the Court made the following
O R D E R

List after three weeks on a non-miscellaneous day.

(Ravi P. Verma)
Court Master

(M.S. Negi)
Court Master